## REPORTS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## SIXTH SESSION—SECOND LOK SABHA

**Thirty First Report** 



LOK SABHA SECRETARIAT

NEW DELHI

December, 1958

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## COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## THIRTY-FIRST REPORT

(SECOND LOK SABHA)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Thirty-first Report.
- 2. The Committee met on the 2nd December, 1958 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 5th December, 1958.
- 3. The Members whose resolutions had been included in the List of Business for the 5th December, 1958 and the representatives of the Ministries concerned had been invited to present their views on the resolutions before the Committee. Sarvashri Chintamani Panigrahi and Uma Charan Patnaik as also the representatives of the Ministries of Defence, Labour and Employment, Information and Broadcasting and Education and Department of Parliamentary Affairs attended the sitting.
- 4. The Committee after hearing the members and the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to each resolution recommend the following time-table:—
  - (1) Resolution regarding Appointment of a Committee to go into the pattern of Military Expenditure.

    Out of the total time of 2½ hours allotted to this resolution 1 minute was taken up on the 21st November, 1958. The balance of 2 hours and 29 minutes would be available on the 5th December, 1958.
  - (2) Resolution regarding Legislation to 21 hours. provide for pension to ex-members of Parliament.
  - (3) Resolution regarding Committee to 2 hours, assess progress of land reforms in the country.
- (4) desolution regarding Service conditions of Defence Organisation personnel.
  - (5) Resolution regarding Commission to 2 hours, recommend measures for improvement of Industrial relations.
  - (6) Resolution regarding Free education of 2 hours. children upto 11 years.
  - (7) Resolution regarding Committee to 11 hours, inquire into the Broadcasting system in the country.

New Delhi; The 3rd December, 1958.

HUKAM SINGH.

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